

Messages from Rajya Sabha and Bills as passed by Rajya Sabha ? laid on the Table

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

- (i) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 2nd August, 2023 agreed without any amendment to the Forest (Conservation) Amendment Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 26th July, 2023.?
- (ii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 2nd August, 2023 agreed without any amendment to the Jan Vishwas (Amendment of Provisions) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 27th July, 2023.?
- (iii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 3rd August, 2023 agreed without any amendment to the Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 1st August, 2023.?
- (iv) ?In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Press and Registration of Periodicals Bill, 2023 which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 2023.?
- (v) ?In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Advocates (Amendment) Bill, 2023 which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 2023.?

Sir, I lay on the Table the Press and Registration of Periodicals Bill, 2023 and the Advocates (Amendment) Bill, 2023, as passed by the Rajya Sabha on the 3rd August, 2023.

12.02 hrs